

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby re-constituted, **with immediate effect:-**

S.N	Name of the Committee (All District)	Name of Judicial Officer	Designation
1	Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/ 1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi.	Sh. Ashwani Kumar Sarpal Principal District & Sessions Judge (East)	Chairperson
		Sh. Naresh Kumar Malhotra District Judge, Comm.Court-01 (South)	Member
		Sh. Arvind Bansal District Judge-05 (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

B Chaudhary

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs)
Delhi

33248-273

No. _____/F.1(3)/Gaz/2026

Dated 30 MAY 2026

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/RACC, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Admin-I-II-III, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter.
5. The AO(J)/Branch In-Charge, Recruitment Cell, Accounts Branch, Litigation Branch, (Central), Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

B Chaudhary

Principal District & Sessions Judge (HQs)
Delhi